

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Wednesday, 18th December, 2024 ;**

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The Regular Division Bench headed by the **Hon'ble Shri Justice M. S. Karnik** will take up the matters, as per the board already notified from 10.00 a.m. onwards.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 17.12.2024

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)